

Reserved

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD.

Dated : This the 28th day of May 2003.

Review Application no. 92 of 2002

in

Original Application no. 736 of 2001.

Hon'ble Maj Gen K.K. Srivastava, Member-A.

Union of India & Ors

... Applicants

By Adv : Sri G Prakash

versus

Ghaubey Lal

... Respondents

By Adv : Sri OP Khare.

O R D E R

Hon. Maj Gen K.K. Srivastava, AM.

This review application has been filed under Rule 17 of CAT (Procedure) Rules 1987, for review of the order of this Tribunal dated 19.6.2001 passed in OA no. 736 of 2001.

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2 Heard Sri G. Prakash learned counsel for the applicants respondent and Sri OP Khare learned counsel for respondent applicants.

2. Sri Q.P. Khare has vehemently opposed this review application. However, in the interest of justice I consider necessary to allow this review application and modify the order dated 19.6.2001 by adding a fresh para between para 2 and 3. Office is directed to issue fresh copy of order dated 19.6.2001 to learned counsel for the parties.

Member (3)

/pc/